

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH: KOLKATA**

Appeal Nos. C/481-482/2009

1. M/s. SPS Metal Cast & Alloys Ltd.
2. M/s. SPS Steel & Power Ltd.

....Appellant(s)

Vs.

Commissioner of Customs (Port), Kolkata.

....Respondent(s)

Appearance:

None for the Appellant (s)

Shri S. Guha, A. C. (AR) for the Respondent(s)

CORAM:

HON'BLE SHRI P. K. CHOUDHARY, MEMBER (JUDICIAL

HON'BLE SHRI V. PADMANABHAN, MEMBER (TECHNICAL)

Date of Hearing/Decision: - 22.01.2019

ORDER No.....

Per Bench:

None appeared on behalf of the appellants. No request for adjournment has been received. The matter is adjourned to 15.03.2019.

2. Issue notices.

(Dictated and pronounced in the open court.)

**(V. PADMANABHAN)
MEMBER (TECHNICAL)**

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

Tushar Kr.